

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

**SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY –
TRAINING PROGRAMME - Nomination of certain Civil Judges
(Junior Division) to undergo 10 Weeks Institutional Training
(Basic Course), which is scheduled to be held from 22.06.2026
to 30.08.2026 at Andhra Pradesh Judicial Academy, Mangalagiri,
Guntur District - Relief arrangements orders – Issued.**

READ: Letter Roc.No.143/APJA/2025, dated 01.12.2025 from the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.255/2025-B.SPL. DATED:16.06.2026

The High Court made the following order:-

The following Civil Judges (Junior Division) are nominated to undergo 10 Weeks Institutional Training (Basic Course) from 22.06.2026 to 30.08.2026 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District. Therefore, the nominated Officers are directed to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District 08.30 A.M. on 22.06.2026.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
1.	MS. YARRAM SHALINI REDDY, I Additional Civil Judge (Junior Division) Ongole, Prakasam District
2.	SRI KAMISSETTY SURYA TEJA, I Additional Civil Judge (Junior Division), Tiruvur, Krishna District
3.	MS. SUNKARA SRIREKHA, I Additional Civil Judge (Junior Division), Amalapuram, East Godavari District
4.	MS. KEMBURU NYMISHA, Civil Judge (Junior Division), Rajam, Srikakulam District
5.	MS. NUTHANAGANTI TEJASWINI, Additional Civil Judge (Junior Division), Rayachoti, Kadapa District
6.	MS. SHAIK ROSHAN, II Additional Civil Judge (Junior Division) (Juvenile Court), Ongole, Prakasam District,
7.	MS. KOMMURI SAI MONICA RAO, VI Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.
8.	SRI P.MUKESH KUMAR, Additional Civil Judge (Junior Division), Badvel, Kadapa District
9.	SRI SHAKE KHWAJA RAHIMAN, I Additional Civil Judge (Junior Division), Nidadavole, West Godavari District

10.	MS. MOGURAM GAYATHRI, II Additional Civil Judge (Junior Division), Narsaraopeta, Guntur District
11.	MS. VINDELA GEETHA BHARGAVI, Additional Civil Judge (Junior Division), Repalle, Guntur District

All the unit heads are requested to make necessary alternate incharge arrangements during the period of absence of the above officers who are nominated to participate in the above said training programme from 22.06.2026 to 30.08.2026 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and intimate the same to the High Court for record purpose.

The nominated trainee Civil Judges (Junior Division) are entitled for actual journey time only to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and to join their duty.

All the Unit Heads are requested to instruct the officers who are holding full additional charge of the posts of the trainee Civil Judges (Junior Division) to attend pay and allowances bills of the officers, during training period.

On return from the training, the officers mentioned in column no.2 shall rejoin duty in their respective post and also the posts which they are holding full additional charge.

NOTE: The Training Proceeding is placed in the High Court's Website <https://aphc.gov.in/>. The downloaded copy from the website is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
6. **THE PRINCIPAL DISTRICT JUDGES**
East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Prakasam at Ongole, Srikakulam, West Godavari at Eluru.

7. **THE I ADDITIONAL DISTRICT JUDGES**

East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Prakasam at Ongole, Srikakulam, West Godavari at Eluru.

8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District

9. **THE DISTRICT TREASURY OFFICERS** (with a request to inform the same to the concerned sub treasury officers)

East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Prakasam at Ongole, Srikakulam, West Godavari at Eluru.